

The Odisha Gazette



PUBLISHED BY AUTHORITY



No. 1, CUTTACK, THURSDAY, DECEMBER 09, 2021 / BAISAKHA 1, 2021

SEPARATE PAGING IS GIVEN TO THIS PART IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

CONTENTS

	PAGE		PAGE
PART I—Appointments, Confirmations, Postings, Transfers, Deputations, Powers, Leave, Programmes & Results of Departmental Examinations of Officers and other Personal Notices.	3 - 4	PART VII—Advertisements, Notices, Press Notes and Audit Reports and Awards on Industrial Disputes, etc. <i>(Nothing for Publication)</i>	
PART II—Educational Notices, Programmes and Results of School and College Examinations and other Examinations, etc. <i>(Nothing for Publication)</i>		PART VIII—Sale Notices of Forest Products, etc. <i>(Nothing for Publication)</i>	
PART III—Statutory Rules, Orders, Notifications, Rules, etc., issued by the Governor, Heads of Departments and High Court. <i>(Nothing for Publication)</i>		PART IX—Circulars and General letters by the Accountant-General, Odisha <i>(Nothing for Publication)</i>	
PART III-A—Regulations, Orders, Notifications, Rules, etc., issued by the Governor, Heads of Departments and High Court. <i>(Nothing for Publication)</i>		PART X—Acts of the Legislative Assembly, Odisha. <i>(Nothing for Publication)</i>	
PART IV—Regulations, Orders, Notifications and Rules of the Government of India, Papers extracted from the Gazette of India and Gazettes of other States and Notifications, Orders, etc., in connection with Elections. <i>(Nothing for Publication)</i>		PART XI—Bills introduced into the Legislative Assembly of Odisha, Reports of the Select Committees presented or to be presented to that Assembly and Bills published before introduction in that Assembly. <i>(Nothing for Publication)</i>	
PART V—Acts of the Parliament assented to by the President. <i>(Nothing for Publication)</i>		PART XII—Materials relating to Transport Organisations. <i>(Nothing for Publication)</i>	
PART VI—Bills introduced into the Parliament and Bills published before introduction in the Parliament. <i>(Nothing for Publication)</i>		SUPPLEMENT—Resolutions, Weather and Crop Reports and other Statistical Reports, etc. <i>(Nothing for Publication)</i>	
		SUPPLEMENT-(A)—Register of persons dismissed from Government Service. <i>(Nothing for Publication)</i>	
		APPENDIX—Catalogue of Books and Periodicals registered in Odisha <i>(Nothing for Publication)</i>	

PART- I**Appointments, Confirmations, Postings, Transfers, Deputations, Powers, Leave, Programmes and Results of Departmental Examinations of Officers and other Personal Notices.**

GA & PG DEPARTMENT**GENERAL ADMINISTRATION & PUBLIC GRIEVANCE
DEPARTMENT****NOTIFICATIONS**

The 29th September
2021

No. 26347—GAD-SER2-TP-0003/2019-SCS.—Shri Premjit Nayak, O.A.S. (SAG), Joint Resident Commissioner, office of the Resident Commissioner, Odisha, New Delhi is transferred and posted as Additional Secretary to Government, Steel & Mines Department.

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Part - III

Statutory Rules, Orders, Notifications, Rules, etc., issued by the Governor, Heads of Departments and High Court.

LABOUR & ESI DEPARTMENT

LABOUR & ESI DEPARTMENT

ORDER S

The 30th September
2021

S.R.O. No. 361/2021—Whereas on a consideration of report of the Conciliation Officer- *cum*-Assistant Labour Officer, Jajpur, the State Government is satisfied that an industrial dispute exists between the M/s Neelachal Ispat Nigam Ltd., Jajpur and Shri Tapan Kumar Ghadei;

And whereas, the said Government consider it expedient to refer for adjudication the matters specified in the schedule appended hereto which appear to be the matters in dispute;

Now therefore, in exercise of the powers conferred by sub-section (5) of Section 12 readwith Clause (d) of sub-section (1) of Section 10 of the Industrial Disputes Act, 1947 (14 of 1947), the State Government do hereby refer the said matter in dispute to the Presiding Officer, Industrial Tribunal, Bhubaneswar constituted by the Government of Odisha in the erstwhile Labour & Employment Department Notification No. 12198/LE, dated the 7th September, 1995 read with Notification No. 7409/LESI, dated the 4th December 2019 for adjudication.

SCHEDULE

“Whether the action of the Management of M/s Neelachal Ispat Nigam Ltd., Kalinga Nagar industrial Complex, Duburi, Jajpur in imposing the punishment on Tapan Kumar Ghadai, Plot No.

3821 by treating the period of suspension from the 11th January 2003 to 31st March 2014 as such and denying him further financial as well as service benefits vide Letter No-

NINL/HRM/2018, dated the 22nd December 2018 is legal and /or justified ? If not, to what relief the workman is entitled?”

[No. 8028—LESI-IR-ID-0062/2021-

LESI] By order of the Governor

NARAHARI SETHI

Additional Secretary to
Government

The 30th September
2021

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Part - III-A

Regulations, Orders, Notifications, Rules, etc., issued by the Governor, Heads of Departments and High Court.

GA & PG DEPARTMENT

GENERAL ADMINISTRATION & PUBLIC GRIEVANCE DEPARTMENT

CORRIGENDA

The 24th September 2021

No. 25812—GAD-SER2-ID-0027/2020-SCS.—The words “Smt. Lata Sharma” mentioned under the Column “Name of the OAS Gr.A (SB) Officer” against the Sl. No.121 of the table in the G.A. & P.G. Department Notification No.16748/SCS, dated the 30th June 2021, may be read as “Smt. Latashree Bag” leaving all other contents unaltered.

The 30th September
2021

No. 26399—GAD-SER2-TP-0003/2019-SCS.—The posting of Shri Debadatta Mohanta, O.A.S. Gr.A (SB) mentioned as “BDO, Badamba”, in the G.A. & P.G. Department Notification No.26353/SCS, dated the 29th September 2021, may be read as “Tahasildar, Badamba” leaving all other contents unaltered.

A. PATTANAİK

Additional Secretary to
Government

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SUPPLEMENT

Resolutions, Weather and Crop Reports and other Statistical Reports, etc.

STEEL & MINES DEPARTMENT

DEPARTMENT OF STEEL & MINES

NOTIFICA TION

The 20th September
2021

No. 7676—SM-FE-FE-0039/2021-SM.—Government have been pleased to promote Shri Manoranjan Panda, Additional Director, Geology to the post of Director, Geology in the Level-16 of O.R.S.P., 2017 (Rs.1,27,100 to Rs. 2,16,300) with usual D.A. and other allowances as admissible on *ad hoc* basis for a period of one year from the date of joining in the promotional post or date of superannuation or till receipt of recommendation of O.P.S.C., whichever is earlier.

On promotion, he is hereby posted in the Directorate of Geology, Headquarters., Bhubaneswar against the existing vacant post.

By order of the
Governor

[ILLEGIBLE]

OSD-*cum*-Additional Secretary to
Government

